

- (i) First Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-Sixth Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences (AIIMS)’ pertaining to the Ministry of Health and Family Welfare;
 - (ii) Second Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-Seventh Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL)’ pertaining to the Ministry of Steel;
 - (iii) Third Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/ Organisations/ Institutions under Department of Personnel and Training (DoPT)’ pertaining to the Ministry of Personnel, Public Grievances and Pensions; and
 - (iv) Fourth Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-Third Report (Seventeenth Lok Sabha) of the Committee on ‘Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Reserve Police Force (CRPF)’ under the Ministry of Home Affairs.
-

STATEMENTS BY MINISTER

Status of implementation of the recommendations contained in the 15th, 20th and 22nd Reports of the Department-Related Parliamentary Standing committee on External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTIVARDHAN SINGH): Sir, I lay the following statements regarding:—

- (i) Status of implementation of the recommendations contained in the 15th Report of the Department-related Parliamentary Standing Committee on External Affairs on 'Welfare of Indian Diaspora; Policies/ Schemes'.
- (ii) Status of implementation of the recommendations contained in the 20th Report of the Department-related Parliamentary Standing Committee on External Affairs on 'Demands for Grants for the year 2023-24'.
- (iii) Status of implementation of the recommendations contained in the 22nd Report of the Department-related Parliamentary Standing Committee on External Affairs on 'India's Neighbourhood First Policy'.

MR. CHAIRMAN: Hon. Members, I have received one notice under Rule 267 from Shri Tiruchi Siva seeking discussion over the recent Cyclone Fengal in Tamil Nadu. While a detailed ruling need not be reiterated, this issue has been raised earlier also by way of Rule 267 and otherwise in the House. Dr. Thambidurai, hon. Member, had also spoken to me on this on several occasions. I will accommodate Shri Tiruchi Siva during the Zero Hour on this issue today. I will accommodate. Now, let us take up Zero Hour submissions. Dr. Sudhanshu Trivedi.

MATTERS RAISED WITH PERMISSION

Concern over suspicious and conspicuous attacks on national interest from abroad

डा. सुधांशु त्रिवेदी (उत्तर प्रदेश): सभापति महोदय, मैं एक अत्यंत गम्भीर, महत्वपूर्ण और चिंताजनक विषय की ओर सदन का ध्यान आकृष्ट करना चाहूंगा। जब से भारत श्री नरेन्द्र मोदी जी के नेतृत्व में एक उभरती हुई सामरिक, आर्थिक और कूटनीतिक शक्ति बनकर उभरा है, तब से यह बहुत सहज रूप से देखा जाने लगा है, विशेषकर विगत तीन वर्षों से, जब से भारत को विकसित भारत बनाने का लक्ष्य रखा गया है। विदेश की बहुत-सी ऐसी गतिविधियां हैं, जो भारत की व्यवस्था के आर्थिक पक्ष, भारत की व्यवस्था के नैतिक पक्ष और सामाजिक पक्ष पर आक्रमण कर रही हैं। इस संदर्भ में एक रिसेंट जानकारी आई है, जिसे हम कह सकते हैं - Organised Crime and Corruption Reporting Project (OCCRP). A French publication has recently published its own report based on its own investigation on Sarajevo-based OCCRP. This media report has claimed ...*(Interruptions)*...

MR. CHAIRMAN: You will lay the report on the Table of the House.

DR. SUDHANSU TRIVEDI: Okay, Sir.